

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3685
ANSWERED ON:19.04.2010
DEPENDENTS OF INSURED PERSONS
Viswanathan Shri P.

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government proposes to extend the age limit of the dependents of insured persons for availing the Employees' State Insurance (ESI) benefits;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a) to (c): Yes, Madam. Amendment in the ESI Act, 1948 to enhance the age limit of dependent children for eligibility to dependent benefits from existing limit of 18 years to 21 years is under consideration of the Parliament. On the recommendation of the Standing Committee, the age limit of the dependant is further proposed to be enhanced to 25 years.